

ROC.NO. 78245-A/2019/B5/STATISTICS

**DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE STATE OF TAMIL NADU AND UNION TERRITORY OF PUDUCHERRY FOR THE MONTH OF DECEMBER 2021
ABSTRACT**

Sr.No	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Ariyalur	0	0	0	0
2	Chennai	27	5	0	32
3	Coimbatore	824	42	9	857
4	Cuddalore	8	0	0	8
5	Dharmapuri	6	0	0	6
6	Dindigul	116	2	2	116
7	Erode	112	0	7	105
8	Kancheepuram	57	2	0	59
9	Kanniyakumari	58	3	1	60
10	Karur	6	0	0	6
11	Krishnagiri	40	10	0	50
12	Madurai	94	2	6	90
13	Nagapattinam	1	1	0	2
14	Namakkal	79	4	4	79
15	Nilgiris	2	0	0	2
16	Perambalur	0	0	0	0
17	Pudukottai	83	4	8	79
18	Ramanathapuram	2	1	1	2
19	Salem	111	25	7	129
20	Sivaganga	0	0	0	0
21	Thanjavur	120	4	2	122
22	Theni *	5	0	0	5
23	Thoothukudi	53	2	1	54
24	Tiruchirappalli	47	0	1	46
25	Tirunelveli	14	1	0	15
26	Tiruppur	321	4	1	324
27	Tiruvallur	219	14	0	233
28	Tiruvannamalai	24	1	0	25
29	Tiruvarur	8	0	0	8
30	Vellore	26	0	0	26
31	Villupuram	1	1	0	2
32	Virudhunagar	93	9	3	99
	Tamil Nadu Total	2557	137	53	2641
33	Puducherry	58	1	1	58
	TN & PY	2615	138	54	2699

Note:
Theni : ** The O.S.231/2021 was over looked and was not considered as Commercial Cases. Hence, this case is now included in the opening balance of Decemeber 2021.

Form 1**List of cases e-filed during the month of DECEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
31	Principal District Court, Villupuram	Villupuram	COS. 2/2021	M/S Siranjivi Chemicals, Rep by its Propreitor P. Balamurugan Vs. M/S Vinayaka Chemicals, Rep. by its Propreitor Mr. Arumugam Murugesan	K.S. Subramanian	sabapat hi54@g mail.co m	75981290 32	21.12 .2021	21.12. 2021
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL	NIL	NIL
33	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	DISTRICT JUDGE, KARAİKAL	Puducherry	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**SUBORDINATE COURTS
DECEMBER 2021**

FORM 2

Form 2

List of cases in which e-payment of Court fees was made during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	NIL	NIL	NIL	NIL	NIL
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl. District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	PSJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I ASJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	II ASJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III ASJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	Sub Court, Pollachi	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	NIL	NIL	NIL	NIL	NIL
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul.	Dindigul.	NIL	NIL	NIL	NIL	NIL
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court, Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court, Nagercoil	Kanniyakumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court, Karur	Karur	NIL	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
	Additional Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	The Principal District Judge	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL
15	District Court Udthagamandalam, Nilgiris	Nilgiris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukkottai	NIL	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivaganga	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court, Thanjavur	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court, Theni	Theni	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	I Additional District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Sub Court, Udumalpet	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Sub Court, Avinashi	Tiruppur	NIL	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Ranipet	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court, Villupuram	Villupuram	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of DECEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	NIL	NIL	NIL	NIL	NIL
	DISTRICT JUDGE, KARAIKAL	Puducherry	NIL	NIL	NIL	NIL	NIL

**SUBORDINATE COURTS
DECEMBER 2021**

FORM 3

Form 3

List of cases in which Electronic Service of Process has taken place during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS/29/21	Japan Automatic Machine Co. Ltd., 3-28-4, Shimomaruko, ohta-ku, Tokyo-1460092. Rep. by Mrs Heeravathi, No.8, Samvruthi Chinnamma layout, Cholanagar, Bangalore-560032 and two others-Vs-Yusun Logistics (Hong Kong) Ltd., rep by its Director Hitesh Vimal Doshi, Level 31, Tower 1, Kowloon Commerce centre, *51, Kwai Cheong Road, Kwai Chung, N.T., Hong Kong, and two others	M/s Ram & Ram	21.12.2021	21.12.2021
	Principal Judge's Court	Chennai	COS 30/21	M/s Chettinad Products and services Pvt. Ltd., Chettinad Towers, 6th floor, Chennai- 600006. Rep. by its Authorised signatory Mr.V.R.Balamurugan-Vs-M/s Geo Foundations & structures Pvt. Lt., Registered office 6th floor, Alpha Plaza, K.P.Vallon Road, Kadavanthra, Kochi – 682020, Keral, India	S.Vasudevan	21.12.2021	21.12.2021
	Principal Judge's Court	Chennai	COS 31/21	M/s MRF Ltd., Rep. by its Dy.Manager – Sales operations, Mr.Jagadeesan M.P., Registered at 114, Greams Road, Chennai – 600006.-Vs-Mr.Pawan Kumar Jain, S/o Late. Rajinder Kumar Jain, Sole proprietor, M/s Vardhman Tyres, Petrol Pump, (IOCL), Thakur Dwara, Tehsil Palampur, Dist Kangra, Himachal Pradesh – 176102.	M/s King & Partridge	23.12.2021	23.12.2021
	Principal Judge's Court	Chennai	COS 32/21	M/s MRF Ltd., Rep. by its Dy.Manager – Sales operations, Mr.Jagadeesan M.P., Registered at 114, Greams Road, Chennai – 600006.-Vs-Mrs.Soniya Jindal, W/o M.Pankaj Jindal, Sole Proprietrix, M/s Prince Tyres, Delhi Alwar Road, Near Alaska Hospital, By-pass, Sohna Haryana – 122103.	M/s King & Partridge	23.12.2021	23.12.2021
	Principal Judge's Court	Chennai	COS 33/21	M/s Para Enterprises Pvt. Ltd., Having its Corporate office at Thamarai Tech Par, 7th floor, 16-20A (SP), Development plot Jawaharlal Nehru Salai, Industrial Estate, Guindy, Chennai – 600032. Rep. by its Director Mr.M.Pradeep Sankar-Vs-M/s VG Electrical service, a Partnership firm, No.134/1, Thilagar street, Saligramam, Chennai – 600 093 and 2 others	AR.Ramanathan	23.12.2021	23.12.2021
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL

Form 3

List of cases in which Electronic Service of Process has taken place during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
	I Addl.District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	PSJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I ASJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	II ASJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III ASJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	Sub Court, Pollachi	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	NIL	NIL	NIL	NIL	NIL
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul.	Dindigul.	NIL	NIL	NIL	NIL	NIL
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court, Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court, Nagercoil	Kanniyakumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court, Karur	Karur	NIL	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	The Principal District Judge	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL
15	District Court Udthagamandalam, Nilgiris	Nilgiris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL

Form 3

List of cases in which Electronic Service of Process has taken place during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
17	The Principal District Court	Pudukkottai	NIL	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivaganga	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court, Thanjavur	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court, Theni	Theni	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	I Additional District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Sub Court, Udumalpet	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Sub Court, Avinashi	Tiruppur	NIL	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Ranipet	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court, Villupuram	Villupuram	COS.2/2021	M/S Siranjivi Chemicals, Rep by its Propreitor P. Balamurugan Vs. M/S Vinayaka Chemicals, Rep. by its Propreitor Mr. Arumugam Murugesan	K.S. Subramanian	21.12.2021	30.12.2021
32	Principal District Court,	Virudhunagar	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of DECEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
	Srivilliputtur						
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	NIL	NIL	NIL	NIL	NIL
	DISTRICT JUDGE, KARAİKAL	Puducherry	NIL	NIL	NIL	NIL	NIL

**SUBORDINATE COURTS
DECEMBER 2021**

FORM 4

Form 4						
List of total no. of cases randomly allocated during the month of DECEMBER 2021						
Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	NIL	NIL	NIL	NIL
3	Prl. District Court, CBE.	Coimbatore	Principal District & Sessions Court,Coimbatore	NIL	Original Suit	21
	I Addl.District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	PSJ Court, CBE	Coimbatore	Principal Subordinate Court, Coimbatore	NIL	Original Suit	12
	I ASJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	II ASJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	III ASJ Court , CBE	Coimbatore	NIL	NIL	NIL	NIL
	IV ASJ Court , CBE	Coimbatore	IV Additional Subordinate Court, Coimbatore	NIL	Original Suit	7
	Sub Court, Pollachi	Coimbatore	Sub Court, Pollachi	NIL	Original Suit	2
4	Principal District and Sessions Court, Cuddalore	Cuddalore	Principal District and Sessions Court, Cuddalore	NIL	COS	7
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul.	Dindigul.	Principal District Court, Dindigul.	NIL	NIL	50
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL
8	Principal District Court,Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL
9	Principal District Court, Nagercoil	Kanniyakumari	Principal District Court, Nagercoil	1	OS	50
10	Principal District Court, Karur	Karur	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	10
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai.	Nagapattinam	Additional D.C.Mayi.	NIL	COS	1
	Sub Court,Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL
	The Principal District Judge	Nagapattinam	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL

Form 4

List of total no. of cases randomly allocated during the month of DECEMBER 2021

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
15	District Court Udthagamandalam, Nilgiris	Nilgiris	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukkottai	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL
19	Principal District Court, Salem	Salem	Principal District Court, Salem	NIL	COS	25
20	Principal District and Sessions Court	Sivaganga	NIL	NIL	NIL	NIL
21	Prl. District Court, Thanjavur	Thanjavur	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL
22	Principal District Court, Theni	Theni	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	OS	15
26	Principal District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
	I Additional District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
	II Additional District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
	Principal Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
	Sub Court, Udumalpet	Tiruppur	NIL	NIL	NIL	NIL
	Sub Court, Avinashi	Tiruppur	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai	Tiruvannamalai	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL
	II Additional District Court, Ranipet	Vellore	NIL	NIL	NIL	NIL
31	Principal District Court, Villupuram	Villupuram	Principal District Court	1	COS	1
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL
33	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	NIL	NIL	NIL	NIL
	DISTRICT JUDGE, KARAİKAL	Puducherry	NIL	NIL	NIL	NIL

**SUBORDINATE COURTS
DECEMBER 2021**

FORM 5

Form 5

List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 4/20	M/s. CLN Cinemas, Rep. by its Proprietor, Mr. Praveen Prasad, No.15/8, Dhanappa Mudalai Street, Madurai – 625 001. - Plaintiff - VS- 1. M/s. JSK Film Corporation, Rep. by Authorized signatory, JSK. Satish Kumar 2. Qube Cinema Technologies, 42, Dr. Ranga Road, Bhaskarapuram, Mylapore, Chennai – 600 004. -- Defendant	M/s. V.P. Raman ,M.S. Seshadri	26.08.2020	28.01.2022
	Principal Judge's Court	Chennai	COS 8/20	M/s. Agrocrops Exim Limited, Rep. by its Sales Manager, Mr. A. Prabakaran, No.45, Armenian Street, SM Plaza, Room No.1, 1st Floor, Chennai – 600 001. --- Plaintiff -VS-M/s. Royal Sundaram General Insurance Co. Limited, Sundaram Towers, No.46, Whites Road, Royapettah, Chennai – 600 014. --- Defendant	S. Vasudevan (Plaintiff)	05.12.2020	05.01.2022
	Principal Judge's Court	Chennai	COS 1/21	M/s. Para Enterprised Pvt Limited, No.7th Floor, Tamarai Tech Park, No.16-20A (SP) Developed Plots, Jawaharlal Nehru Road, Guindy Industrial Estate, Guindy, Chennai. represented herein by its Authorized Signatory Mr. Pradeepsankar--Plaintiff-vs-A.R. Dairy Food Private Limited, No.10/5C, Madurai Road, Begampur Post, Dindigul – 624 002--- Defendant	M/s. M.S. Associates,R. Sathish Kumar	25.03.2021	05.01.2022
	Principal Judge's Court	Chennai	COS 3/21	The CSB Bank Ltd, No.32, First Main Road, Olympic Colony, Padi, Chennai –600 050 Rep by its Authorised Officer----Plaintiff vs 1. M. Nedunchezhan and 2 others.---Defendant	K. Rajasekaran	12.02.2021	05.01.2022
	Principal Judge's Court	Chennai	COS 4/21	M/s. Times Chartering Pvt Ltd. Haryana, Represented by its Line Manager, Mr. Yogesh Ramesh Abhichandani... Plaintiff -vs- M/s. Pink Rose Cargo Pvt Ltd, Chennai Represented by its Chairman & Managing Director & 6 Others.... Defendants	Mr. K.M. Anand Mr. Bijai Sundar (D1 and D2) Mr. Mukund Rao (D3 and D4)	08.03.2021	06.01.2022
	Principal Judge's Court	Chennai	COS 5/21	TVS Dynamic Global Freight Services Limited, Rep. by its Authorised Signatory Mr. D. K. Kumar ... Plaintiff -vs-Sri Sivasakthi Auto Ancillaries Madras Private Limited Represented by its Directors, Chennai and 3 others ... Defendants	V. Sankaranarayana n	30.03.2021	07.01.2022
	Principal Judge's Court	Chennai	COS 6/21	Tractors and Farm Equipment Ltd.,... Plaintiff Karuna Auto Sale and Service, Karuna Devi, Sanjay Gupta... Defendants	S.Ramasubraman iam and Associate	08.04.2021	04.01.2022
	Principal Judge's Court	Chennai	COS 7/21	Simpson and Co.Ltd., ... Plaintiff S.S.Prabhu Defendant	S.Ramasubraman iam and Associate	08.04.2021	05.01.2022

Form 5

List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal Judge's Court	Chennai	COS 9/21	M/s. AHL Freight India Pvt Ltd., Rep. by its Credit Controller, Mr.M.Lokesh... Plaintiff -vs- M/s.TAW Exports Pvt. Ltd., Rep. by its Managing Director, Mr.T.Faizan Ahmed ... Defendant	M/s V.J.Arul Raj M.Kirubaharan,B .Nirmala,K.Backi araj	23.07.2021	06.01.2022
	Principal Judge's Court	Chennai	COS 10/21	Indian Bank, Thirumullaivoyal Branch, Rep.by its Chief Manager, No.61, Chennai – Tiruvallur High Road, Thirumullaivoyal, Chennai – 62.... Plaintiff -vs-1. C.Lakshmi,2. M.Penchalai Defendants	S.Saravana Prakash	26.07.2021	10.01.2022
	Principal Judge's Court	Chennai	COS 11/21	M/s Hellman Worldwide Logistics India Private Limte, Ist floor, Infotech Centre, 14/2, Old Gurgaon Delhi Road, Udyog Vihar, Gurgaon – 122016, Haryana, India. Also having a Regional office at, New No.12, Old No.20, Raghaviah Road, T.Nagar, Chennai- 600017, TamilNadu, India. Rep.by its Authorized Signatory Mr.P.Suresh Babu.... Plaintiff -vs- M/s.Yound India Films, 1-F, Lakshmi Bavan, No.432 (Old No.609) Mount Road, Thousand Lights West, Thousand Lights, Chennai – 600006.... Defendant	M/s P.Giridharan,Do minic S.David, S.Santhosh,H.Sid harth	13.08.2021	07.01.2022
	Principal Judge's Court	Chennai	COS 12/21	M/s. CRM Refratech Private Limited, N Block – 153/22, Second floor, Lotus colony, Anna Nagar East, Chennai – 600102. Rep. by its Director Mr.T.Rajendran.... Plaintiff -vs- M/s.Bharat Heavy Electricals Limited, Central Foundry Forge Plant Haridwar, Uttarakhand-249403. Rep. by its Director.... Defendant	M/s S.Vasudevan, K.Krishnaswamy, R.Vettrivel,M.Deep thadevi	25.08.2021	10.01.2022
	Principal Judge's Court	Chennai	COS 13/21	M/s Sun-X Concrete India Pvt. Ltd., Rep. by its Authorised Signatory, Mr.M.Magesh, Ramaniyam Ocean Isha, No.11, Old Mahabalipuram Road, Okkiyam, Thoraipakkam, Chennai – 600 096.... Plaintiff -vs- M/s Noah Infrastructures, Rep.by its Partner, Mr.Cibi Jacob, Having office at No.20, Perinbaraj Complex, Natesan street, T.Nagar, Chennai – 600 017. And 2 others.... Defendants	Revathi Manivannan,Jose ph Nihal Ravel, P.V.Bajaji	06.09.2021	06.01.2022
	Principal Judge's Court	Chennai	COS 14/21	M/s Sun-X Concrete India Pvt. Ltd., Rep. by its Authorised Signatory, Mr.M.Magesh, Ramaniyam Ocean Isha, No.11, Old Mahabalipuram Road, Okkiyam, Thoraipakkam, Chennai – 600 096. ... Plaintiff -vs- M/s Sameera Estates Private Limited, Rep. by its Managing Director, Mr.Murugesan, Having Office at, H28C/1988, 1st Floor, 12th Main road, H Block, Anna Nagar, Chennai, TamilNadu – 600 040. ... Defendant	Revathi Manivannan,Jose ph Nihal Ravel, P.V.Bajaji	06.09.2021	06.01.2022
	Principal Judge's Court	Chennai	COS 15/21	Shifa-Khan-E-Saiyedna Yusuf, A Charitable Trust having address at Zamplipole, Najampuram, Sidhpur, Gujarat – 384151. Rep. by its Authorised Signatory, Mr.Mohammed Yusuf Madraswala, 12/13, Perianna Maistry Street, 2nd floor, Parry;s Corner, George Town. ... Plaintiff -vs- M/s Palace Lodge, Rep. by its Partners, Mr.George Kuriakose & Mr.Joseph Kuriakose, No.69, Egmore High Road, Near F-2 Police station, Chennai – 600008.... Defendant	M/s T.Sai Krishnan, R.Saravanan,K.K umaraguru,S.Jan ani.	07.09.2021	10.01.2022
	Principal Judge's Court	Chennai	COS 17/21	M/s Thangam Traders, Represented by its Prop. Kannan, No.1, Sudharsan Nagar, Thirumullaivoyal, Chennai – 600052. ... Plaintiff -vs- Mrs.S.Dhivya, Proprietor, M/s S.D.Homes, Old No.60, New No.16, Senthil Andavar street, Dhanalakshmi Colony, Saligramam, Chennai- 600093... Defendant	K.Venkatesan,P.V ijay	22.09.2021	11.01.2022

Form 5

List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal Judge's Court	Chennai	COS 18/21	Fibox India Private Limited, Gat No.147, AII & III, Chakan Telegaon Road, Near Rinder Automation, A/P Mahalunge Taluka – Khed, Dist – Pune, Maharashtra, Rep. by its Authorized Signatory, Mr.Viren Shah... Plaintiff -vs- Geesys Technologies (India) Private Limited, Old No.33A, New No.19/12, Alandur Road, Near Gas Godown, Saidapet, Chennai – 600015. TamilNadu, India And 2 others ... Defendant	M/s Deepika Murali, Karthik Sundaram, Anusha Peri, Pavan K.Gandhi.	27.09.2021	04.01.2022
	Principal Judge's Court	Chennai	COS 19/21	M/s Radha Industries Private Limited, Rep.by its Authorised signatory, Mr.Yashpal Sharma, No.18/39, Sembudoss street, Chennai – 600 001.... Plaintiff -vs- M/s Varun Eximp Pvt. Ltd., Rep. by its Director, Mr.Ritesh Rai, No.6/13, North Avenue, Kesava Perumal puram, Chennai – 600028. And 7 others... Defendant	M/s AAV Partners	28.09.2021	03.01.2022
	Principal Judge's Court	Chennai	COS 20/21	Spalon India Private Limited, having its registered office at, 2nd floor, Saba House, No.209/A, St.Mary's Road, Alwarpet, Chennai – 600 018. Represented by Sandeep Kumar Singh, Chief Operating officer. ... Plaintiff -vs- 1) Mr.Yezvuth Viswanathan Muralidharan, S/o Late M.S.Viswanathan, (Age 61), 2) Mr.Yezvuth Viswanathan Gopalakrishnan, S/o Late M.S.Viswanathan, (Age 59), 3) Mr.Viswanathan Prakash Yezhuvath, S/o Late M.S.Vishwanathan (Age 59) 4) Mr.Viswanathan Haridas, S/o Late M.S.Viswanathan, (Age 55), all are residing at, Old No.46, New No.87, Santhome High Road, Chennai – 600 028..... Defendant	Thriyambak J.Kannan	04.10.2021	10.01.2022
	Principal Judge's Court	Chennai	COS 21/21	M/s AlJesvinImpex & Contracting Pvt Ltd., represented by its Director Mr.K.Santhosh, having its office at No.7, Vinayagam steet, Mandaveli, Chennai – 600028 ... Plaintiff -vs- M/s Falcon Eye Promoters, Represented by its Proprietor, Mr.Mohideen Sahib Jaffer Mohideen, 1/A, Jadayanal Hajjiar Road, Madina Nagar, Nagoor, Nagapattinam, TamilNadu – 611 002. Defendant	M/s E.Gokulakrishnan, P.Balamurugan	06.10.2021	07.01.2022
	Principal Judge's Court	Chennai	COS 22/21	Mr.Subramanian Venkateshwaran, Sole Proprietor, M/s Anand Agencies, New No.50, Old No. 37A, Veerabadra Street, Nungambakkam, Chennai – 600034. ... Plaintiff -vs- 1) M/s Saktthi Footwear, Partnership Firm, Rep. by its Partners, Mr.V.Lakshminarayanan, No.7, Pillaiyar Kovil Street, Nesapakkam, Chennai – 600 078. 2) Mr.V.Lakshminarayanan, Partner of M/s Saktthi Footwear, Old No.9, New No.15, 4th Cross street, Gokul Nagar, Rajakilipakkam, Chennai – 600 073..... Defendants	K.M.Aasim Shehzad, D.Ferdinand, Akhil Bhansali	07.10.2021	03.01.2022
	Principal Judge's Court	Chennai	COS/23/21	M/s. Sai Lakshitha Enterprises, Rep. by its Proprietrix, Mrs.S.Saranya, W/o Saranraj, No.7, Flat No.S1, II Main Road, Ramachandra Nagar, Gerugambakkam, Chennai- 128.-Vs- Mrs.G.Saralasekar, No.72, Pillayar Kovil street, Potheri, Kattankulathur (P), Kancheepuram – 203.	M/s R.Ramasubramaniam Raja	01.11.2021	04.01.2022
	Principal Judge's Court	Chennai	COS 24/21	Leaap International Pvt Ltd., Rep. by its Chief Manager Finance Mr.G.Narayanan, having registered office at The Dream, No.6/11, Mayor Satyamoorthy Road, Srinivasa Nagar, Chetpet, Chennai – 31.-Vs-Supriya Spinning Mills Pvt Ltd., Rep. by its Director, Talluri Lakshmi Narayana, Having registered office at Room No.113, 1st floor, A.P.Cotton Association, Lakshmipuram, Guntur, Andhra	P.V.Balasubramaniam	02.11.2021	12.01.2022

Form 5

List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Pradesh			
	Principal Judge's Court	Chennai	COS 25/21	Sova Pvt Ltd., Represented by its Managing Director Mr.N.Suryakumar, No.720, V.L.B.House, Avinashi Road, Coimbatore – 641 018.-Vs-My Ventures, Partnership Firm rep.by its Managing Partner Mr.A.Mohamed Yusufally, No.29, H.M.Centre, 1st floor, Nungambakkam High Road, Chennai – 600034 and one another	Mohammed Farook	12.11.2021	07.01.2022
	Principal Judge's Court	Chennai	COS 26/21	3M India Ltd, Concorde Block, UB City, 24, Vittal Mallya Road, Bangalore – 560 001 -Vs- Incorrpro Projects India Ltd., No.60, 2nd floor, H Block, 4th Street, Anna Nagar, Chennai-102	M/s Menon	17.11.2021	11.01.2022
	Principal Judge's Court	Chennai	COS 27/21	Icorrpro Projects India Ltd.,Rep by its Managing Director, Mr.Johnson RK Durai, No.14, Periyar Street, 2nd cross street, Sri Ganesh Nagar, Kolathur, Chennai – 600 099.-Vs-3M India Ltd, Concorde Block, UB City, 24, Vittal Mallya Road, Bangalore – 560 001 and 2 others.	K.R.Ramesh Kumar	17.11.2021	11.01.2022
	Principal Judge's Court	Chennai	COS 28/21	Quality Diagnostics, Rep. by its Proprietor Mr.K.Ramesh Babu, No.3, Teachers Colony, West Canal Bank Road, Kottur, Chennai – 600 085.-Vs- M/s.Teachmed Health Centre and Diagnostic Pvt Ltd., Rep by its Managing Director, No.1, Siva Building, Krishna street, Off North Usman Road, T.Nagar, Chennai- 600 017 and one another.	M/s K.Balaji	26.11.2021	10.01.2022
	Principal Judge's Court	Chennai	COS/29/21	Japan Automatic Machine Co. Ltd., 3-28-4, Shimomaruko, ohta-ku, Tokyo-1460092. Rep. by Mrs Heeravathi, No.8, Samvruthi Chinnamma layout, Cholanagar, Bangalore-560032 and two others-Vs-Yusun Logistics (Hong Kong) Ltd., rep by its Director Hitesh Vimal Doshi, Level 31, Tower 1, Kowloon Commerce centre, *51, Kwai Cheong Road, Kwai Chung, N.T., Hong Kong, and two others	M/s Ram & Ram	21.12.2021	21.01.2022
	Principal Judge's Court	Chennai	COS 30/21	M/s Chettinad Products and services Pvt. Ltd., Chettinad Towers, 6th floor, Chennai- 600006. Rep. by its Authorised signatory Mr.V.R.Balamurugan-Vs-M/s Geo Foundations & structures Pvt. Lt., Registered office 6th floor, Alpha Plaza, K.P.Vallon Road, Kadavanthra, Kochi – 682020, Keral, India	S.Vasudevan	21.12.2021	21.01.2022
	Principal Judge's Court	Chennai	COS 31/21	M/s MRF Ltd., Rep. by its Dy.Manager – Sales operations, Mr.Jagadeesan M.P., Registered at 114, Greams Road, Chennai – 600006.-Vs-Mr.Pawan Kumar Jain, S/o Late. Rajinder Kumar Jain, Sole proprietor, M/s Vardhman Tyres, Petrol Pump, (IOCL), Thakur Dwara, Tehsil Palampur, Dist Kangra, Himachal Pradesh – 176102.	M/s King & Partridge	23.12.2021	24.01.2022
	Principal Judge's Court	Chennai	COS 32/21	M/s MRF Ltd., Rep. by its Dy.Manager – Sales operations, Mr.Jagadeesan M.P., Registered at 114, Greams Road, Chennai – 600006. -Vs- Mrs.Soniya Jindal, W/o M.Pankaj Jindal, Sole Proprietrix, M/s Prince Tyres, Delhi Alwar Road, Near Alaska Hospital, By-pass, Sohna Haryana – 122103.	M/s King & Partridge	23.12.2021	24.01.2022

Form 5

List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal Judge's Court	Chennai	COS 33/21	M/s Para Enterprises Pvt. Ltd., Having its Corporate office at Thamarai Tech Par, 7th floor, 16-20A (SP), Development plot Jawaharlal Nehru Salai, Industrial Estate, Guindy, Chennai – 600032. Rep. by its Director Mr.M.Pradeep Sankar -Vs- M/s VG Electrical service, a Partnership firm, No.134/1, Thilagar street, Saligramam, Chennai – 600 093 and 2 others	AR.Ramanathan	23.12.2021	24.01.2022
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 1/2019	Shree Kumarasamy poly Chem Rep by its GM, M.Arul selvam vs Vibrant Laminate pvt.Ltd and others	P.Baskar	25.11.2019	08.12.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 2/2019	SPDS .Kumar vs D.Karthikeyan	P.Baskar	12.12.2019	09.12.2021 16.12.2021 23.12.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 1/2020	Kumarasamy Industries Vs M/S Ether Coating and Engineers pvt.Ltd and others	P.Baskar	22.01.2020	08.12.2021, 09.12.2021, 22.12.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 2/2020	Kavitha karthik Rep by Manager M.Arul selvam vs M/S Ether cooling and Eng pvt and others	P.Baskar	04.02.2020	20.12.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 3/2020	M/S Harini traders vs Skyline Impex	P.Baskar	23.09.2020	03.12.2021, 14.12.2021, 22.12.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 4/2020	S.P.D.S.Kumaresh vs Lakshmi	P.Baskar	02.11.2020	14.12.2021, 16.12.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 2/2021	Pappathi w/o Ramamoorthy and 3 others Vs N.G.P.Kalaiyaran S/o Pazhanivel	P.Baskar	16.02.2021	01.12.2021, 06.12.2021, 15.12.2021, 16.12.2021, 20.12.2021
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul.	Dindigul.	AROP.No. 103/2018	Muthappa Goundar vs District Collector, Dindigul.	S.Harihara Ramachandiran	05.10.2018	31.01.2022
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 111/2018	Shanthi Vs District Collector, Dindigul.	S.Harihara Ramachandiran	30.10.2018	31.01.2022
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 129/2018	Mani and 2 others Vs District Collector, Dindigul.	M.Ramalingam	12.12.2018	31.01.2022
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 136/2018	Arayammal Vs District Collector, Dindigul.	S.Harihara Ramachandiran	21.12.2018	31.01.2022
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 137/2018	Thangavel Vs District Collector, Dindigul.	S.Harihara Ramachandiran	21.12.2018	31.01.2022
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 138/2018	Shanmugavel Vs District Collector, Dindigul.	V.Arumugam	21.12.2018	31.01.2022

Form 5

List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 99/2019	Palanichamy Vs District Collector, Dindigul.	V.Palanichamy	18.07.2019	31.01.2022
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 109/2019	Thangavel Vs District Collector, Dindigul.	S.Harihara Ramachandiran	19.08.2019	11.01.2022
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 110/2019	Nachimuthu Vs District Collector, Dindigul.	S.Harihara Ramachandiran	19.08.2019	11.01.2022
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 46/2020	Thirumalaichamy Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	04.01.2022
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 47/2020	Karuppusamy Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	04.01.2022
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 48/2020	Murugesan Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	31.01.2022
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 55/2020	Sabapathi Vs District Collector, Dindigul.	P.Mahendiran	14.08.2020	31.01.2022
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 56/2020	Selvaraj Vs District Collector, Dindigul.	P.Mahendiran	14.08.2020	31.01.2022
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 41/2021	Deepa Alankar Vs DRO, Madurai.	P.Pandiyarajan	17.02.2021	31.01.2022
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 100/2021	Sudhakar Vijayanand Vs District Collector, Dindigul	P.Mahendiran	12.08.2021	31.01.2022
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 122/2021	Ramraj Vs District Collector	S.Harihara Ramachandiran	30.09.2021	31.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.49/2015	Samiyappa Gounter Vs The Superintendent engineer & 2 others	S.M.Loganathan	07.07.2015	11.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.50/2015	Samiyappa Gounter Vs The Superintendent engineer & 2 others	S.M.Loganathan	16.02.2015	11.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.58/2018	Fathima Beevi Vs M/s Sura Leathers	S.Krishnakumar	09.03.2018	19.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.73/2018	Saleem Raja Vs M/s Sura Leathers	S.Krishnakumar	09.04.2018	19.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.247/2018	Hindu Nadar Uravin Murai & Others Vs The Commissioner Hindu Religious Charitable endoment, Chennai.	P.S.Nirmalkumar	20.12.2018	06.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.86/2020	M/s. Sivaraj Spinning Mills Pvt., Ltd., Vs M/s Sri Dhanalakshmi Enterprises	T.Manikandan	02.07.2020	12.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 131/2020	Canara Bank Batlagundu Branch Vs 1.Selvameena 2.Thangapandian	S.Krishnakumar	18.08.2020	27.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 139/2020	Canara Bank Batlagundu Branch Vs Muneeswarar Sirpi magaleer self help group	S.Krishnakumar	25.08.2020	28.01.2022

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List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	O.S. 156/2020	Canara Bank SME Branch Dindigul Vs 1.Chiristy 2.Jayarani	V.S.Gandhimathi Nathan	08.09.2020	03.02.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 159/2020	Canara Bank Batlagundu Branch Vs 1.Raman @ GopalaKrishnan 2.Ravi	S.Krishnakumar	08.09.2020	24.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.161/2020	Canara Bank, Nehruji Nagar Branch, Dindigul Vs Lourdhu Boss	V.S.Gandhimathi Nathan	08.09.2020	19.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.181/2020	Canara Bank, Batlagundu Branch Vs Pitchaimani @another	S.Krishnakumar	17.09.2020	10.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 196/2020	Canara Bank, Batlagundu Branch Vs Ashok Kumar and another	N.Arumugam	28.09.2020	09.02.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.197/2020	Canara Bank, Batlagundu Branch Vs Hithayathullah and another	S.Krishnakumar	28.09.2020	12.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.199/2020	Bank of India Vs M.Karthick Kumar	A.S.Radha Krishnan	01.10.2020	09.02.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.201/2020	Canara Bank Vs Selvam and another	S.Krishnakumar	01.10.2020	06.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.203/2020	Canara Bank Vs Vijaya	S.Krishnakumar	01.10.2020	06.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.205/2020	Canara Bank Vs Ramakrishnan and another	S.Krishnakumar	01.10.2020	24.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.206/2020	Canara Bank Vs Sathik Batcha and another	S.Krishnakumar	05.10.2020	27.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.207/2020	Canara Bank Vs Kumaresan and another	S.Krishnakumar	05.10.2020	10.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.208/2020	Canara Bank Vs Vaigai Magalir Self Help Group through its president Tmt.B.Thangam and another	S.Krishnakumar	05.10.2020	01.02.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.209/2020	Indian Bank Vs Rainbow Aangal self help group through its Animator T.Chandrasekar and another	V.S.Gandhi Mathinathan	05.10.2020	17.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.211/2020	Indian Overseas Bank Vs M/s.Amman Agri clinic represented through its proprietor I.Singadurai	D.C.Centhil	06.10.2020	28.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.214/2020	Canara Bank Vs Syed Abuthaheer and another	S.Krishnakumar	07.10.2020	21.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.217/2020	Canara Bank Vs Kavitha and another	S.Krishnakumar	07.10.2020	03.02.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.219/2020	Canara Bank Vs M/s.S.P.Grawals represented by its proprietor P.Ashokkumar and another	S.Krishnakumar	07.10.2020	03.02.2022

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List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	O.S.221/2020	Canara Bank Vs E.Poonkothai and another	S.Krishnakumar	07.10.2020	10.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.222/2020	Canara Bank Vs Kavimalar Magalir Mandram Represented by its Animator R.Muthulakshmi and another	S.Krishnakumar	07.10.2020	07.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.225/2020	State Bank of Indian Vs N.Gobikrishnan	G.Ilampooranan	08.10.2020	28.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.227/2020	Canara Bank Vs Arockia Ananda Kulandaisamy	S.Krishnakumar	08.10.2020	18.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.231/2020	Canara Bank Vs Sakthi Mariyamman Magalir Sangam through its President Jeyanthi and another	S.Krishnakumar	13.10.2020	06.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S.238/2020	Indian Overseas Bank Vs G,Ganesan and another	S.Krishnakumar	15.10.2020	07.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 247/2020	Canara Bank, Batlagundu Branch Vs Amaladevi @another	S.Krishnakumar	02.11.2020	07.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 248/2020	Canara Bank, Batlagundu Branch Vs Sakayaraj @another	S.Krishnakumar	02.11.2020	27.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 249/2020	Indian Overseas Bank, Dindigul Branch Vs Ramanathan @another	S.Krishnakumar	03.11.2020	12.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 251/2020	Canara Bank, Batlagundu Branch Vs Amutha	S.Krishnakumar	05.11.2020	28.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 259/2020	Canara Bank, Batlagundu Branch Vs Amutha	V.S.Gandhi Mathinathan	07.11.2020	03.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 277/2020	M/s.Malayaan integrated Builders, Partnership firm through its Partner A.M.Arumugam Vs Institute of Management Technology, Hyderabad through its President and others	N.Sivakumar	19.11.2020	11.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 286/2020	Canara Bank, Batlagundu Branch Vs Meenakshi Sripi Self Help Group	S.Krishnakumar	20.11.2020	04.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 292/2020	Canara Bank, Dindigul Branch Vs Selvi @another	D.C.Centhil	21.11.2020	03.02.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 297/2020	State Bank of India, Nilakottai Branch Vs Mariyappan	G.Ilampooranan	23.11.2020	11.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 298/2020	State Bank of India, Nilakottai Branch Vs Saravanan	G.Ilampooranan	23.11.2020	10.01.2022

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List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	O.S 301/2020	Canara Bank, Batlagundu Branch Vs M/s Anitha Textiles through its Proprietor Ramesh, Ahamed Tajeeen and others	S.Krishnakumar	23.11.2020	11.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 300/2020	Canara Bank, Batlagundu Branch Vs M/s Anitha Textiles through its Proprietor Ramesh, Ahamed Tajeeen and others	S.Krishnakumar	23.11.2020	24.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 328/2020	Canara Bank Main Branch Vs Karthikeyan	G.Ilampooranan	14.12.2020	07.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 329/2020	Canara Bank Main Branch Vs Murugesan	G.Ilampooranan	14.12.2020	12.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 337/2020	Canara Bank Batlagundu Branch Vs Niraimathi Magalir Mandram through its President Selvi and another	S.Krishnakumar	16.12.2020	12.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 338/2020	Canara Bank Batlagundu Branch Vs Sigaram Magalir Mandram through its President Palaniyammali and another	S.Krishnakumar	16.12.2020	09.02.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 347/2020	Canara Bank Sendurai Branch Vs Sankaran and another	V.S.Gandhi Mathinathan	22.12.2020	27.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 351/2020	Canara Bank Sendurai Branch Vs Karthikeyan and another	V.S.Gandhi Mathinathan	23.12.2020	05.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 12/2021	Canara Bank K.Keeranur Branch Vs Murugesan and another	A.Devendran	07.01.2021	07.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 25/2021	Canara Bank Kottanatham Branch Vs Periyasamy	S.Krishnakumar	11.01.2021	01.02.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 57/2021	Vagai Leather Corporation representative through Managing Partner Mani. Vs Mahamadhu Ebragim @ Bullet Ebragim	N.T.R.Vijay Kumar	05.02.2021	03.02.2022
	Principal District Court, Dindigul.	Dindigul.	O.S 71/2021	UCO Bank, Dindigul Branch Vs Asaraf Ali and another	S.M.Loganathan	24.02.2021	10.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 100/2021	Canara Bank Batlagundu Branch Vs Deivanayaki and another	S.Krishnakumar	26.03.2021	07.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 101/2021	Canara Bank Batlagundu Branch Vs Asanullah	S.Krishnakumar	26.03.2021	01.02.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 103/2021	Canara Bank Batlagundu Branch Vs Akbar and another	S.Krishnakumar	26.03.2021	09.02.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 112/2021	Canara Bank Batlagundu Branch Vs Sathuragiri Traders Represented thorough Rathinagiri and 2 others.	S.Krishnakumar	07.04.2021	02.02.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 113/2021	Canara Bank Thadicoumb Branch Vs Chandran	S.Krishnakumar	07.04.2021	12.01.2022

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List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	O.S. 127/2021	Kumarasen Vs Gopalakrishnan	P.Velumani	09.04.2021	03.02.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 130/2021	Canara Bank Paganatham Branch VS Karthikeyan	G.Ilampooranan	20.04.2021	11.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 131/2021	Canara Bank Paganatham Branch VS P.Navaneethakrishnan	G.Ilampooranan	20.04.2021	11.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 132/2021	Canara Bank Paganatham Branch VS S.Seenivasan	G.Ilampooranan	20.04.2021	11.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 135/2021	Canara Bank Chinnalapatti Branch Vs Mathan Traders represented through Kavitha	S.Krishnakumar	21.04.2021	12.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 136/2021	State Bank of India, Kanakkanpatty Branch Vs Vigneswara Pandian	S.Krishnakumar	22.04.2021	19.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 163/2021	Canara Bank, Shanarpatti Branch Vs Sri Devi Women Joint Liability Group Represented through Pottiyammal	G.Ilampooranan	06.07.2021	19.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 164/2021	Canara Bank, Shanarpatti Branch Vs Iswryam Women Joint Liability Group Represented through Manimegalai.	G.Ilampooranan	06.07.2021	10.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 169/2021	Canara Bank Main Branch, Dindigul Vs SS Garments through the Proprietor KKS Abdul Nazeer	G.Ilampooranan	09.07.2021	17.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 170/2021	Canara Bank Main Branch, Dindigul Vs SS Garments through the Proprietor KKS Abdul Nazeer	G.Ilampooranan	09.07.2021	17.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 171/2021	Canara Bank Sendurai Branch Vs Murugan and another	V.S.Gandhi Mathinathan	12.07.2021	25.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 172/2021	Canara Bank Sendurai Branch Vs Lingeswari	V.S.Gandhi Mathinathan	12.07.2021	07.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 174/2021	Canara Bank Vedasandur Branch Vs Govindarajan	S.Krishnakumar	13.07.2021	06.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 176/2021	Bank of Baroda Vs M/s.Get Adict, a partnership firm, represented by its Managing partner V.Nandakumar and others	A.S.Radha Krishnan	14.07.2021	19.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 179/2021	City Union Bank Natham Branch Vs Nasar and another	A.Jahangeer	16.07.2021	17.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 202/2021	Canara Bank Nehrugi Nagar Branch Vs Thangavelu and another	V.S.Gandhi Mathinathan	28.07.2021	03.02.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 205/2021	Canara Bank Batlagundu Branch Vs Raja and another	N.Arumugam	28.07.2021	03.02.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 209/2021	Indian Overseas Bank, Pudhuchathiram Branch Vs Paulraj	G.Ilampooranan	02.08.2021	11.01.2022

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List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	O.S. 239/2021	Canara Bank Vedasandur Branch Vs Pushpalatha	S.Krishnamurthy	19.08.2021	12.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 240/2021	Canara Bank Vedasandur Branch Vs Mahalakshmi Andavan	S.Krishnamurthy	19.08.2021	27.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 241/2021	Canara Bank Vedasandur Branch Vs Mahalakshmi	S.Krishnamurthy	19.08.2021	27.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 242/2021	Canara Bank Vedasandur Branch Vs Sowdeeswari Palanichamy	S.Krishnamurthy	19.08.2021	07.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 243/2021	Canara Bank, Thummalapatty Branch Vs Michealjoseph	S.Krishnamurthy	19.08.2021	07.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 244/2021	Canara Bank Vedasandur Branch Vs Rajeswari	S.Krishnamurthy	19.08.2021	09.02.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 245/2021	Canara Bank Vedasandur Branch Vs Pushpalatha	S.Krishnamurthy	19.08.2021	10.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 246/2021	Canara Bank Vedasandur Branch Vs Rajeswari	S.Krishnamurthy	19.08.2021	10.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 252/2021	Union Bank of India, V.Mettupatti Branch Vs Palanisamy and another	A.S.Radha Krishnan	25.08.2021	17.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 259/2021	Canara Bank Gandhigram Branch VS Jeyaram	D.C.Centhil	01.09.2021	28.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 260/2021	Canara Bank Gandhigram Branch VS Asalai	D.C.Centhil	01.09.2021	28.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 293/2021	Sree Bagyalashmi Spintex through rep. By the Managing Director, Chandrasekaran Vs Sri Sivamuruga Textiles through rep by the Managigng Director Goplakrishnan	N.T.R.Vijay Kumar	23.09.2021	12.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 317/2021	State Bank of India, Kovilur Branch Vs Navajothi	G.Ilampooranan	08.10.2021	27.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 323/2021	Indian Bank, Ayyalur Branch Vs Ramesh and 2 others	A.S.Radha Krishnan	25.10.2021	20.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 351/2021	Canara Bank Eriode Branch vs Rajeswari	G.Ilampooranan	02.11.2021	28.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 352/2021	Canara Bank Eriode Branch vs Suseela	G.Ilampooranan	02.11.2021	25.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 365/2021	Canara Bank Nehruji Nagar Branch vs Annapoorani	V.S.Gandhi Mathinathan	20.11.2021	04.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 370/2021	Canara Bank Salai road, Main Branch, vs S.Chitradevi	V.S.Gandhi Mathinathan	24.11.2021	06.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 371/2021	Canara Bank Salai road, Main Branch, vs M/s.Smile Multi Brand show Room through its Proprietor R.Ananthakumar	V.S.Gandhi Mathinathan	24.11.2021	06.01.2022

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List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	O.S. 372/2021	Canara Bank Salai Road, Main Branch, vs A.Sathyathan	V.S.Gandhi Mathinathan	24.11.2021	06.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 380/2021	Canara Bank Chief Manager, NagalNagar Branch Vs S.Amjet Khan	V.S.Gandhi Mathinathan	04.12.2021	11.01.2022
	Principal District Court, Dindigul.	Dindigul.	O.S. 387/2021	Bank of Baroda Vs M/s M.R.Chips & Snaks represented through its proprietor R.Maheswar and 2 others	A.S.Radha Krishnan	15.12.2021	24.01.2022
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court, Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court, Nagercoil	Kanniyakumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court, Karur	Karur	03/2018	Alaska Export USA Inc., Illinois, United State of America, rep. by its Vice President, Dr.Veerasingu Bommasamy, Illinois. .. Plaintiff Vs "1. M/s. Alaska Exports, rep. by its Managing partner, Karur. 2. J.M.Ramalingam 3. S.Thirunavakarasu .. Defendants"	N.Thirumoorthy/ E.K.Kumaresan	10.10.2018	02.12.2021 06.12.2021 13.12.2021 21.12.2021
	Principal District Court, Karur	Karur	01/2019	M/s. Master Linens INC., a partnership firm, represented by Manager cum Power of Attorney M.Kumaravel .. Plaintiff Vs M/s. SANECO SAS., a Limited Liability Company by shares, incorporated under the laws of France, rep by its General Director, Mr.Benoit Dalle and President Ms.Alix Pollet .. Defendant	K.Suresh/N.Kumaresan	27.04.2019	15.12.2021
	Principal District Court, Karur	Karur	01/2020	Thirunavukarasu Proprietor M/s. Best Blue metals, Aravakurichi ... Plaintiff Vs "Ponnusamy, Proprietor M/s. MSP Readymix Concrete, Namakkal. ... Defendant"	K.Ramesh/A.Prabakaran	22.01.2020	02.12.2021 06.12.2021 17.12.2021
	Principal District Court, Karur	Karur	03/2020	M/s. Pon Vinayaga Blue Metals, rep. by its partner Ponnusamy, S/o Subbarayan, having business office at S.F. No. 434/4, Karudaiyampalayam Village and post, Aravakurichi Taluk, Karur District. Plaintiff Vs Ponnusamy S/o. Marappa Gounder, Proprietor of M/s. MSP Readymix Concrete, No. 85-J, MSP Building Salem Road, Namakkal.Defendant	K.Ramesh	26.11.2020	20.12.2021

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Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Karur	Karur	02/2021	1)M/s. Susil Palm Products, represented by its partner A.Mohankumar, SF.No.29, Patta No. 1418, Ellapalayam, Vellankoil Post, Gobichettipalayam - 638 054. 2) A.Mohankumar, partner in M/s. Susil Palm products.S/o. Late. Ammasai Gounder, -do- place. 3) K.Shanmugasundaram,Partner in M/s. Susil Palm products, S/o. Late.Kumrasamy, -do- place. 4) S.Parimaladevi, Partner in M/s. Susil Palm products,W/o. Shanmugasundaram,-do- place. 5) A. Janaki, Partner in M/s. Susil Palm products, W/o.Late. Ammasai Gounder, -do- place... Plaintiffs 1) Gurugadahalli Rudresh sharanth. Proprietor of M/s Unique Agro links, No.5 and No.6, Madihalli extension, Hassan Circle, Jiptur, Karnataka. 2) V.N.Vikram, No. 402, Barani Main road, Near Devi Mahal, Ashokpuram, Erode. 3) Rachit Bajaj, Proprietor of M/s. R.S.Enterprises, A6, Shradhanand Market, Delhi. 4) India Market Intermesh Limited, 1st floor, 29 •Daryaganj, Netaji Subash Marg, Delhi.... Defendants	E.K.Kumaresan	21.09.2021	06.12.2021 11 5.12.2021
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court,Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	The Principal District Judge	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	COS/12/2020	Mahindra Feeds and Foods by its partner Palanisamy Vs Selvaraj	Shanmugam.K(P),	02-03-2019	01-12-2021
	The Principal District Judge	Namakkal	COS 20/2021	Muthu Foultry Egency by its Managing Partner Thiyagarajan Power Egent TamilSelvan	K.Shanmugam	02-08-2021	01-12-2021

Form 5

List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Judge	Namakkal	COS/17/2020	Sree amman Finance Rep by its Managing partner RGanesan Vs Kumaresan	Palanisamy. T.M.(P), Ravi.M(R),	25-04-2019	02-12-2021
	The Principal District Judge	Namakkal	COS/56/2020	Muthu Poultry Agencies by its Managing Partner Thiyagarajan by power agent Tamilselvan Vs Kannan	Shanmugam.K(P),	16-10-2020	02-12-2021
	The Principal District Judge	Namakkal	COS 68/2020	Muthu Poultry Agencies by its Managing Partner Thiyagarajan by Power Agent Thamilselvan Vs Palanisamy	Shanmugam.K(P),	17-12-2020	03-12-2021
	The Principal District Judge	Namakkal	COS/32/2021	Sri Venkarai Amman Sega Factory by its Owner NArunachalam Vs NKSamy Traders by its Owener Nallakumaran	Shanmugam.K(P),	03-12-2021	03-12-2021
	The Principal District Judge	Namakkal	COS/8/2020	Kandaiyan feeds by its Managing DirectorJaganathan	S.Gopalakrishna n (P)	18-01-2019	06-12-2021
	The Principal District Judge	Namakkal	COS/39/2020	Subramani Vs RSR Feeds by its Managing Partner Duraisamy and 5 others	Shanmugam.K(P),	08-01-2020	06-12-2021
	The Principal District Judge	Namakkal	COS 11/2021	Ganagathara Fianance by its Managing Director NPrabakaran Vs RBalasubramanian and another	T.V.Krishnamoort hy (P)	07-05-2021	06-12-2021
	The Principal District Judge	Namakkal	COS16/2021	Vishnu Sudha Textiles rep by its Sole Prop TSudha rep by her power Agent SNatesan Vs Hystan Spinning Mills chennai PLtd and 2 others	Dakshinamoorthy .L(P),	16-06-2021	06-12-2021
	The Principal District Judge	Namakkal	COS 18/2021	Harin Feeds by its propreitor MSenthilkumar by Power Agent Sellamuthu Vs VKumaravel	Shanmugam.K(P),	03-07-2021	06-12-2021
	The Principal District Judge	Namakkal	COS/5/2020	Harin Feeds by its Manager MSenthilkumar Vs Paramasivam Poultry Farm by its Manager Paramasivam	Shanmugam.K(P), Yoganathan.S(R),	21-08-2018	07-12-2021
	The Principal District Judge	Namakkal	COS/41/2020	M/sVadivel Textiles rep by its Prop PVadivel Vs M/sSri Vaari Fabrics rep by its prop SSelvan	Gunasekaran.P.M (P),	29-01-2020	07-12-2021
	The Principal District Judge	Namakkal	COS/37/2020	Harin Feeds by its owner MSenthilkumar Vs Sengottuvel	Shanmugam.K(P), Kannan.C(R),	07-01-2020	08-12-2021
	The Principal District Judge	Namakkal	COS/24/2020	Indian over seas bank Vs KRKala	Shanmugham.S. A(P), Udhaya kumar.K(R),	19-08-2019	09-12-2021
	The Principal District Judge	Namakkal	COS/48/2020	Dhanlaxmi Bank ltd Vs Arun and another	Anbazhagan.P(P),	17-06-2020	09-12-2021
	The Principal District Judge	Namakkal	COS 60/2020	Mahindra Feeds and Foods By its Managing Partner Palanisamy by Power Agent	K.Shanmugam	30-11-2020	09-12-2021
	The Principal District Judge	Namakkal	COS/25/2021	E.Mohanraj Vs B.Thiruppathi	T.M.Palanisamy (P)	27-10-2021	09-12-2021
	The Principal District Judge	Namakkal	COS/2/2020	Vishnu Sudha Textiles Rep by its Sole Properties TSudha Rep by her Power Agent VRajagopalan Vs M/sKMS and Company Rep by its Proprietor KBabu	Dakshinamoorthy .L(P),	05-06-2018	10-12-2021

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List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Judge	Namakkal	COS 60/2020	Mahindra Feeds and Foods By its Managing Partner Palanisamy by Power Agent	K.Shanmugam	30-11-2020	10-12-2021
	The Principal District Judge	Namakkal	COS19/2021	Kanagathara Finance by its Managing Partner by its DNatarajan Vs GLoganathan and another	Raghu.T.V(P),	06-07-2021	10-12-2021
	The Principal District Judge	Namakkal	COS/54/2020	Subashree Feeds by its Owner Umamaheswari Vs Palanivel	Shanmugam.K(P),	21-08-2020	13-12-2021
	The Principal District Judge	Namakkal	COS/35/2020	M/S Palls Association by Owner Radhakrishnan Vs KMS Poultry Parm rep by its Latha @ Krishnalatha	SureshKumar.P(P),	03-01-2020	14-12-2021
	The Principal District Judge	Namakkal	COS/47/2020	Vijaya Bank (Bank of Baradoa) Rasipuram rep by its Branch Manager Vs VTex rep by its proprieter Jayakumar and 2 others	Satthivel.A(P),	11-06-2020	14-12-2021
	The Principal District Judge	Namakkal	COS 18/2021	Harin Feeds by its propreitor MSenthilkumar by Power Agent Sellamuthu Vs VKumaravel	Shanmugam.K(P),	03-07-2021	14-12-2021
	The Principal District Judge	Namakkal	COS/49/2020	Mahendran Feeds Foods by its managing director Palanisamy Power Egent Mohan Vs Poongodi	Shanmugam.K(P),	29-06-2020	15-12-2021
	The Principal District Judge	Namakkal	COS 21/2021	Sri Hindu Accounting (a joint venture) is owned by its managing partner Chandramouliswaran Vs Balasubramaniyan	T.V.Krishnamoorthy (P)	10-08-2021	15-12-2021
	The Principal District Judge	Namakkal	COS/24/2020	Indian over seas bank Vs KRKala	Shanmugham.S.A(P), Udhaya kumar.K(R),	19-08-2019	16-12-2021
	The Principal District Judge	Namakkal	COS/37/2020	Harin Feeds by its owner MSenthilkumar Vs Sengottuvel	Shanmugam.K(P), Kannan.C(R),	07-01-2020	16-12-2021
	The Principal District Judge	Namakkal	COS 65/2020	Harin feeds by its OwnerMSenthilkumar power Egent PSellamuthu Vs Jayaraman	Shanmugam.K(P),	05-12-2020	16-12-2021
	The Principal District Judge	Namakkal	COS15/2021	Kanagathara Finance by its Managing Partner NPrabakaran Vs GLoganathan	Raghu.T.V(P),	10-06-2021	16-12-2021
	The Principal District Judge	Namakkal	COS/27/2021	M/S Everest Finance Rep by P.Jayaraja Properitor Vs M/S Blue Supplie rep by its Managing partner C.S.Suresh Arumugam and 2others	M.Venkatesh(P)	15-11-2021	16-12-2021
	The Principal District Judge	Namakkal	COS/28/2021	Sri Vasu Excel by its Partner Yoganathan Vs Dhanam poultry farm Private limited by its director Periyannan and 3others	K.Shanmugam	15-11-2021	16-12-2021
	The Principal District Judge	Namakkal	COS/7/2020	NPA Foods and feeds by rep Patner of Velusamy Vs Maruthappan	Rajasekaran.T(P),	19-12-2018	17-12-2021
	The Principal District Judge	Namakkal	COS/20/2020	Sri Lakshmi Finance by its Partner PKrishnamoorthi Vs PELango and another	Krishnamoorthy.T.V(P),	30-04-2019	17-12-2021
	The Principal District Judge	Namakkal	COS/45/2020	Sri Aruljothi murugan Fianance by its Managing Partner KMuthusamy Vs SMuthukumaran	Chinnusamy.R(P),	12-03-2020	17-12-2021
	The Principal District Judge	Namakkal	COS 62/2020	Harin Feeds by its owner M.Senthilkukmar Vs Thulasi Poultry Farm by its owner Arul	K.Shanmugam	30-11-2020	17-12-2021
	The Principal District Judge	Namakkal	COS 1/2021	Royal Pipes and Tubes,Tiruchengode Through its proprietor S.Subramaniyam Vs N.Velusamy	P.M.Gunasekaran	03-02-2021	17-12-2021

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List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Judge	Namakkal	COS/25/2020	Mahendira feeds and foods by its Managing Partner Palanisamy Vs MuthuKumar	Shanmugam.K(P),	19-08-2019	20-12-2021
	The Principal District Judge	Namakkal	COS/27/2020	NPA Foods and Feeds by its Managing Partner Velusamy Vs Kandasamy	Shanmugam.K(P), Johnedwin.F(R),	21-08-2019	20-12-2021
	The Principal District Judge	Namakkal	COS/28/2020	Syndicate bank NPudupatti Branch Rep by its Branch Manager Vs Pillaiyaraj and another	Anbazhagan.P(P),	10-09-2019	20-12-2021
	The Principal District Judge	Namakkal	COS/36/2020	Harin Feeds by its Owner MSenthilkumar Vs Chinnusamy	Shanmugam.K(P), Tamilselvan.R(R),	07-01-2020	20-12-2021
	The Principal District Judge	Namakkal	COS/54/2020	Subashree Feeds by its Owner Umamaheswari Vs Palanivel	Shanmugam.K(P),	21-08-2020	20-12-2021
	The Principal District Judge	Namakkal	COS 12/2021	Muthu Poultry Agencies by its Managing Partner Thyagarajan by Power agent Tamilselvan Vs Navaladi	Shanmugam.K(P),	13-05-2021	20-12-2021
	The Principal District Judge	Namakkal	COS 13/2021	Muthu Poultry Agencies by its Managing Partner Thiyagarajan by Power agent Tamilselvan Vs Pandiyan and 2 others	Shanmugam.K(P),	13-05-2021	20-12-2021
	The Principal District Judge	Namakkal	COS 14/2021	Muthu Poultry Agencies by its Managing partner Thyagarajan by power agent Tamilselvan Vs Rajkumar	Shanmugam.K(P),	13-05-2021	20-12-2021
	The Principal District Judge	Namakkal	COS/29/2021	Logical Agri Business Indian Private Limited by rep by its Valsaon Vs Dhanam poultry Farm Private limited and 3others	K.Shanmugam	16-11-2021	20-12-2021
	The Principal District Judge	Namakkal	COS/30/2020	RDinesh Vs Gautham Kanunga	Arthanari.K(P),	04-10-2019	21-12-2021
	The Principal District Judge	Namakkal	COS 2/2021	Subashri Feeds by its Owner Umamaheshwari by power Agent Yuvaraj and another Vs Sakthivel	K.Shanmugam	16-02-2021	21-12-2021
	The Principal District Judge	Namakkal	COS 3/2021	Subashree Feeds by its Owner Umamaheshwari by power Agent Yuvaraj Vs Sakthivel	K.Shanmugam	16-02-2021	21-12-2021
	The Principal District Judge	Namakkal	COS/16/2020	Sri Kumaran Finance by Managing Director MGanesan Vs Sasikala and 2 others	Murugesan.J.K(P),	04-04-2019	22-12-2021
	The Principal District Judge	Namakkal	COS/38/2020	Selvaraj Vs United India Insurance company Ltd by its branch manager	Shanmugam.K(P),	07-01-2020	22-12-2021
	The Principal District Judge	Namakkal	COS/53/2020	Mahendran feeds and foods by rep partner palanisamy by rep agent MMohan Vs Senthikumar	Shanmugam.K(P), Vinoth.S(R),	19-08-2020	22-12-2021
	The Principal District Judge	Namakkal	COS 23/2021	Muthu Poultry Agency rep by its Proceeding officer Thiyagarajan by power Egent Tamilselvan Vs Selvaraj	Shanmugam.K(P),	23-08-2021	22-12-2021
	The Principal District Judge	Namakkal	COS/11/2020	RDomnic Xavier Vs Fues Gupta M/sInnovittil church	Raju.L(P),	18-01-2019	23-12-2021
	The Principal District Judge	Namakkal	COS/15/2020	Saranya Spinning Mills Pvt Ltd rep by Technical Director Ashokkumar Vs Om sakthi Textiles rep by Properitor Arthanarisamy	Shanmugam.K(P), Arthanari.K(R),	21-03-2019	23-12-2021
	The Principal District Judge	Namakkal	COS/40/2020	M/sVictory Spinning Private Ltd by its Director TBalachandran Vs M/sRitham Fibrarics and another	Paraneedharan.C(P), Palanisamy. K.K(R),	21-01-2020	23-12-2021
	The Principal District	Namakkal	COS/48/2	Dhanlaxmi Bank ltd Vs Arun and another	Anbazhagan.P(P),	17-06-2020	23-12-2021

Form 5

List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Judge		020				
	The Principal District Judge	Namakkal	COS 64/2020	Dhanabaagayam Spinners Private Ltd,Rep by its M.Dhanasekar Vs Leelavathi Textile Traders rep by ists proprietor Sukumar	K.Shanmugam	30-11-2020	23-12-2021
	The Principal District Judge	Namakkal	COS 6/2021	Kalai Traders by its Owner RRamakandhan Vs Gugan feets and Pouldry pvt ltd by its Manager	Shanmugam.K(P),	22-03-2021	23-12-2021
	The Principal District Judge	Namakkal	COS/30/2021	M/S Aero Textiles by is propALoganathan Vs RSelvi pro/Sri Pachanachiamman tex	Christopher.S(P),	22-11-2021	23-12-2021
15	District Court Udthagamandalam, Nilgiris	Nilgiris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukkottai	OS 71/2018	Subaithabegam Vs Balasubramanian	M.Jeyanthan	28.04.2018	04.12.2021
	The Principal District Court	Pudukkottai	OS 1/2020	Allahabad Bank VS VKM Fiber Industry and others	D.Dhanapal	02.01.2020	10.12.2021
	The Principal District Court	Pudukkottai	OS 5/2021	Canara Bank, Pudukkottai Branch Vs Tmt.T.Shanthi and 1 another	S. Dhananjaya Ramachandran	21.01.2021	06.01.2022
	The Principal District Court	Pudukkottai	OS 34/2018	S.Sultan Mohaiyadeen VS M.Mohammed Frook	G.Ramalingm	22.06.2018	17.12.2021
	The Principal District Court	Pudukkottai	OS 64/2018	i) Gulgarini ii) Abdul Rahman Vs Rahamath Nisa and 8 others	K.Anbazhahan	07.09.2018	17.12.2021
	The Principal District Court	Pudukkottai	OS 08/2021	Canara Bank Thirumayam Vs Suresh	P.N.Satagopan	1.2.2021	10.12.2021
	The Principal District Court	Pudukkottai	OS 134/2019	The Branch manager, Oriental Bank of Commerce Vs K.Durairaj and four others	V.Kasirajan	18.12.2019	16.12.2021
	The Principal District Court	Pudukkottai	OS 31/2021	Canara Bank, Pudukkottai Branch, Rep by its Branch Manager VS S.Rajendran	S. Dhananjaya Ramachandran	22.02.2021	07.12.2021
	The Principal District Court	Pudukkottai	OS 39/2021	Canara Bank Thirumayam Vs S. Kannan	S. Dhananjaya Ramachandran	02.03.2021	22.12.2021
	The Principal District Court	Pudukkottai	OS 41/2021	Canara Bank Thirumayam Vs Annadurai	S. Dhananjaya Ramachandran	02.03.2021	08.12.2021
	The Principal District Court	Pudukkottai	OS 43/2021	Canara Bank Thirumayam Vs Karuppaiah	S. Dhananjaya Ramachandran	02.03.2021	10.12.2021
	The Principal District Court	Pudukkottai	OS 46/2021	SBI, Pudukkottai VS Pandiselvi	T.Kannadasan	02.03.2021	15.12.2021
	The Principal District Court	Pudukkottai	OS 47/2021	IOB Bank, Narthamalai VS Navaneethakrishan	Nangai G	02.03.2021	16.12.2021
	The Principal District Court	Pudukkottai	OS 48/2021	Canara Bank, Pudukkottai Vs Muthu Rangiyar	S. Dhananjaya Ramachandran	02.03.2021	03.12.2021
	The Principal District Court	Pudukkottai	OS 37/2021	Canara Bank Thirumayam Vs K.Chellaiah	M.Veerappan	1.03.2021	09.12.2021
	The Principal District Court	Pudukkottai	OS 38/2021	Union Bank of India, Rep by its Branch Manager VS Rajendran	Narayanan. K	1.03.2021	11.01.2022

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List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Court	Pudukkottai	OS 77/2021	Canara Bank Thirumayam Vs M.Murugaiah	M.Veerappan	05.04.2021	21.12.2021
	The Principal District Court	Pudukkottai	OS 78/2021	Canara Bank Thirumayam Vs S.Thirunavukarasu	M.Veerappan	05.04.2021	03.01.2022
	The Principal District Court	Pudukkottai	OS 79/21	SBI, Alangudi Vs Mathiyalagan and 1 another	S.Selva Vinayagam	05.04.2021	03.01.2022
	The Principal District Court	Pudukkottai	OS 80/2021	Canara Bank Thirumayam Vs P. Athmanathan	M.Veerappan	05.04.2021	17.12.2021
	The Principal District Court	Pudukkottai	OS 81/2021	SBI, Avoor Vs Ramesh	Solai.Muthaih	05.04.2021	23.12.2021
	The Principal District Court	Pudukkottai	OS 82/2021	Canara Bank Thirumayam Vs S.Saranya	S. Dhananjaya Ramachandran	05.04.2021	10.12.2021
	The Principal District Court	Pudukkottai	OS 83/2021	Canara Bank Thirumayam Vs S.Arockia Sekar	M.Veerappan	05.04.2021	08.12.2021
	The Principal District Court	Pudukkottai	OS 84/2021	SBI, Pudukkottai Branch Vs D.Muralidharan	S.Selva Vinayagam	05.04.2021	22.12.2021
	The Principal District Court	Pudukkottai	OS 85/2021	Canara Bank Thirumayam Vs S.Pandimathi	S. Dhananjaya Ramachandran	05.04.2021	24.12.2021
	The Principal District Court	Pudukkottai	OS 88/2021	Canara Bank Thirumayam Vs V.Velu	S. Dhananjaya Ramachandran	05.04.2021	17.12.2021
	The Principal District Court	Pudukkottai	OS 90/2021	Canara Bank Thirumayam Vs R.M.Subramanian	S. Dhananjaya Ramachandran	05.04.2021	17.12.2021
	The Principal District Court	Pudukkottai	OS 92/2021	Canara Bank Thirumayam Vs D.Stephanraj	S. Dhananjaya Ramachandran	05.04.2021	22.12.2021
	The Principal District Court	Pudukkottai	OS 93/2021	Canara Bank Thirumayam Vs Saravanan	S. Dhananjaya Ramachandran	08.04.2021	08.12.2021
	The Principal District Court	Pudukkottai	OS 94/2021	Canara Bank Thirumayam Vs Sivakumar	S. Dhananjaya Ramachandran	08.04.2021	10.12.2021
	The Principal District Court	Pudukkottai	OS 95/2021	Canara Bank Thirumayam Vs Adaikappan	S. Dhananjaya Ramachandran	08.04.2021	10.12.2021
	The Principal District Court	Pudukkottai	OS 96/2021	Canara Bank Thirumayam Vs M.Chinnaiah	S. Dhananjaya Ramachandran	08.04.2021	14.12.2021
	The Principal District Court	Pudukkottai	OS 97/2021	Canara Bank Thirumayam Vs Ganesan	S. Dhananjaya Ramachandran	08.04.2021	06.12.2021
	The Principal District Court	Pudukkottai	OS 98/2021	Canara Bank Thirumayam Vs Subramanian	S. Dhananjaya Ramachandran	08.04.2021	08.12.2021
	The Principal District Court	Pudukkottai	OS 99/2021	Canara Bank Thirumayam VS Ravikumar	S. Dhananjaya Ramachandran	08.04.2021	13.12.2021
	The Principal District Court	Pudukkottai	OS 100/2021	UCO Bank VS Datchanamurthy	S.M.Kumar	08.04.2021	13.12.2021
	The Principal District Court	Pudukkottai	OS 103/2021	Bank of India VS Moorthy	Gunasekaran	09.04.2021	17.12.2021
	The Principal District Court	Pudukkottai	OS 104/2021	UCO Bank VS A.S.Dhanasamy and 3 others	S.M.Kumar	09.04.2021	15.12.2021
	The Principal District Court	Pudukkottai	OS 105/2021	Canara Bank, Pudukkottai Branch, VS J.Ezhil Arasu	S. Dhananjaya Ramachandran	09.04.2021	02.12.2021
	The Principal District Court	Pudukkottai	OS 106/2021	Canara Bank, Pudukkottai Branch, VS Lakshmi Pria	S. Dhananjaya Ramachandran	09.04.2021	25.12.2021

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List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Court	Pudukkottai	OS 107/2021	Tamilnadu Mercantile Bank Ltd, Rep by Branch Manager VS U.Rashya Begum	S. Dhananjaya Ramachandran	09.04.2021	08.12.2021
	The Principal District Court	Pudukkottai	OS 108/2021	Tamilnadu Mercantile Bank Ltd, Rep by Branch Manager VS R.Mohammed Azarudeen	S. Dhananjaya Ramachandran	09.04.2021	02.12.2021
	The Principal District Court	Pudukkottai	OS 111/2021	Tamilnadu Mercantile Bank Ltd, Rep by Branch Manager VS Preethi	S. Dhananjaya Ramachandran	09.04.2021	14.12.2021
	The Principal District Court	Pudukkottai	OS 112/2021	Canara Bank VS Sengutuvan	S. Dhananjaya Ramachandran	09.04.2021	14.12.2021
	The Principal District Court	Pudukkottai	OS 113/2021	Canara Bank VS Babu	S. Dhananjaya Ramachandran	09.04.2021	23.12.2021
	The Principal District Court	Pudukkottai	OS 114/2021	Canara Bank VS S.Subramanian	S. Dhananjaya Ramachandran	09.04.2021	16.12.2021
	The Principal District Court	Pudukkottai	OS 115/2021	Canara Bank VS S.Palanivelu	S. Dhananjaya Ramachandran	09.04.2021	23.12.2021
	The Principal District Court	Pudukkottai	OS 116/2021	Canara Bank VS C.Ravi	S. Dhananjaya Ramachandran	09.04.2021	17.12.2021
	The Principal District Court	Pudukkottai	OS 117/2021	Canara Bank VS M.Murugesan	S. Dhananjaya Ramachandran	09.04.2021	23.12.2021
	The Principal District Court	Pudukkottai	OS 118/2021	Canara Bank VS Arumugam	S. Dhananjaya Ramachandran	09.04.2021	03.12.2021
	The Principal District Court	Pudukkottai	OS 8/2021	Canara Bank VS Suresh	P.N.Satagopan	27.01.2021	10.12.2021
	The Principal District Court	Pudukkottai	OS 46/2009	1) M/s.Raja and Co., and others VS Pudukkottai Municipality, Rep by its Commissioner	Gnanaraj	07.11.2009	15.12.2021
	The Principal District Court	Pudukkottai	OS 50/2021	canara Bank VS Ruban	S. Dhananjaya Ramachandran	03.03.2021	08.12.2021
	The Principal District Court	Pudukkottai	OS 51/2021	Canara Bank VS P.Ravichandran	S. Dhananjaya Ramachandran	03.03.2021	08.12.2021
	The Principal District Court	Pudukkottai	OS 52/2021	Union Bank of India VS M/S Ridha Food Products by it owner	K.Narayanan	03.03.2021	01.12.2021
	The Principal District Court	Pudukkottai	OS 53/2021	Canara Bank VS Mariyappan	Kannadhasan T	03.03.2021	10.12.2021
	The Principal District Court	Pudukkottai	OS 54/2021	Canara Bank VS Raman	Kannadhasan T	03.03.2021	25.01.2022
	The Principal District Court	Pudukkottai	OS 63/2021	Canara Bank VS Vadivel	S. Dhananjaya Ramachandran	16.03.2021	16.12.2021
	The Principal District Court	Pudukkottai	OS 64/2021	Rep. by its Chief Manager D.Rajkumar VS Bhuvaneshwari	Kannadhasan T	16.03.2021	04.1.2022
	The Principal District Court	Pudukkottai	OS 65/2021	Rep by its Cheif Manager VS Syedammal	K.Anbazhahan	16.03.2021	04.1.2022
	The Principal District Court	Pudukkottai	OS 119/2021	Canara Bank VS Madhavan	Kannadhasan T	09.04.2021	09.01.2022
	The Principal District Court	Pudukkottai	OS 120/2021	Canara Bank VS M.Mohammed Ajmal	Aravind S	09.04.2021	04.12.2021
	The Principal District Court	Pudukkottai	OS 175/2021	The Branch Manager, TamilNad Mercantile Bank Ltd., VS Kamaraj	S. Dhananjaya Ramachandran	08.09.2021	25.01.2022

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List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Court	Pudukkottai	OS 194/2021	State Bank of India, Thirumayam Branch, Rep by its Branch Manager VS Hanifa Traders rep by its prop. Jarina Parveen Nisha	Kannadhasan T	20.10.2021	06.01.2022
	The Principal District Court	Pudukkottai	OS 201/2021	Canara Bank, Pulichengadu Kaikatti Branch, The Senior Manager vs Chinraj.S	D.Dhanapal	18.11.2021	20.12.2021
	The Principal District Court	Pudukkottai	OS 202/2021	The Branch Manager, Canara Bank, Pudukkottai Branch vs Periyasamy	S. Dhananjaya Ramachandran	18.11.2021	20.10.2021
	The Principal District Court	Pudukkottai	OS 203/2021	Canara Bank II VS Sri Sai tex and one another	Muthaiyan	24.11.2021	22.12.2021
	The Principal District Court	Pudukkottai	OS 204/2021	Canara Bank, Pulichengadu Kaikatti Branch VS M/s. Sri Hari Agencies, and 1 another	D.Dhanapal	24.11.2021	22.12.2021
	The Principal District Court	Pudukkottai	OS 205/2021	The Branch Manager, Canara Bank,East Main Street, Pudukkottai vs Muthulakshmi	D.Dhanapal	24.11.2021	22.12.2021
	The Principal District Court	Pudukkottai	OS 209/2021	Canara Bank, Pudukkottai Branch II, Rep by its Senior Branch Manager/Power Agent vs M/s. K.S Women Cotton, Rep. y its sole proprietor K.Sabari Girija and 2 other	S.Muthaiyan	1.12.2021	4.1.2022
	The Principal District Court	Pudukkottai	OS 210/2021	The Branch Manager, Canara Bank, Thirumayam Branch vs Muthu	S. Dhananjaya Ramachandran	1.12.2021	4.1.2022
	The Principal District Court	Pudukkottai	OS 213/2021	Canara Bank, Pudukkottai Branch II, Rep by its Senior Branch Manager/Power Agent vs M/s. K.S.Womens Cotton Collection World, Rep. by its sole proprietor.K.Sabari Girija and 2others	S.Muthaiyan	3.12.2021	6.1.2022
	The Principal District Court	Pudukkottai	OS 221/2021	The Branch Manager, Canara Bank, Pudukkottai Branch, Rep by its Branch Manager vs Prakash	S. Dhananjaya Ramachandran	16.12.2021	20.1.2022
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivaganga	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court, Thanjavur	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court, Theni	Theni	87/19	Petitioner name: Shri Amsapriya Store (Through Proprietor S. Sudhakar) Respondent Name : 1) T.Gurusamy Nadar and Sons Maligai, Rep. by Managing Partener G.Vijayakumar Babu and another 2) G. Vijayakumar Babu	Amarnathbabau. R.N.S / Anburaj.A	13.11.2019	09.11.2021 22.11.2021

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List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Theni	Theni	87/20	Petitioner name: Theni Guru Krishna Textiles Mills (p) Ltd, Rep. by its Managing Director T.K. Ponraj Respondents name: 1) M/s. Vel Textile, Rep. by its Managing Partner Kalai 2) Kalai 3) M/s Dharshin Fabriks, Rep. by its Properitor Jeyapaul	Guru.Rathakrishnan.G/Pandiaraj. B	29.06.2020	25.11.2021
	Principal District Court, Theni	Theni	59/18	Petitioner name: Canara Bank, Bodinayakanur through its Chief Manager, Kamarajar bazaar road, Bodinayakanur Town, Theni. Respondents name: M/s.Bismi Silk Cotton Reptd. by its proprietor S.Abdulbari Address - No.22, Pudhur Middle street, Pudhur, Bodinayakanur, Theni District.	Sundararaj.SG / A.M.Eawaramoorthy	19.09.2018	10.11.2021 29.11.2021
	Principal District Court, Theni	Theni	94/20	Petitioner name: The Branch Manager, Tamilnadu Mercantile Bank Ltd, Pannaipuram, Uthamapalayam, Theni. Respondents name: 1) O. Magarajan and another 410, Manthaiamman Kovil St, Kamaya koundanpatti, Uthamapalayam, Theni. 2) C.K. Murugan,18/18A, Kalimettupatti, Uthamapalayam,Theni.	Shyam.S.R /Kaliappan.P.G and Diwakar.M	08.07.2020	10.11.2021
	Principal District Court, Theni	Theni	231/21	Plaintiff's name: The Branch Manager, State Bank of India, Cumbum, Theni District. Defendant's Name: M/s. SR Trading Company,Rep.by through its Proprietor S. Rajavelpandiyam	S.R. Shyam	08.11.2021	08.12.2021 23.12.2021
23	Principal District Court, Thoothukudi	Thoothukudi	OS 12/2019	M/s.Grace Group India (P) Ltd vs. M/s.Vaas Exports and 4 others	D.G.Singaraj	04.02.2019	14.12.2021
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	I Additional District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Sub Court, Udumalpet	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Sub Court, Avinashi	Tiruppur	NIL	NIL	NIL	NIL	NIL

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List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Ranipet	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court, Villupuram	Villupuram	COS.2/2021	M/S Siranjivi Chemicals, Rep by its Propreitor P. Balamurugan Vs. M/S Vinayaka Chemicals, Rep. by its Propreitor Mr. Arumugam Murugesan	K.S. Subramanian	21.12.2021	Next Hearing Date 20.01.2022
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	O.S.134/2019	M/s. Grace Infrastructure P. Ltd Vs M/s. Ultramax Hydrojet Pvt. Limited	Mr. Rajaprakash Vs Sendhil Narayan	21.06.2019	07.12.2021 20.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	O.S.83/2020	M/s. Prashanth Properties Pvt. Ltd., Rep. by its M.D., Premraja Vs 1) Om Ganeshaya Food and Beverages Pvt. Ltd., Rep. by its Director, Sumit Shital 2) Shreem Food and Beverages rp by Partner Mrs. Shreedevi Chandrasekaran	Mr. L. Sathish Vs Mr. P. Natarajan	08.07.2020	02.12.2021 13.12.2021 22.12.2021

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List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	O.S.168/2020	Rahul Industires rep. by its Proprietrix, M. Jeyashree Vs Fidelity Contracts and Services Pvt. Ltd., rep. by its Vice President, Prasad	Mr.K. Ranganathan	24.11.2020	06.12.2021 17.12.2021 23.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	O.S.171/2020	1) Subetha Begum rep by its power of attorney Karthikvijayraj 2) Zareen Bagum rep by Power of Attorney Karthik Vijayaraj Vs 1) Bashereya Bevi 2) Haji Ali 3) Mohammed Zahir 4) Mouhamad Saly 5) Mohamad Shahul Hameed 6) Shamshia	Mr.P. Jesus Moris Ravi	04.12.2020	10.12.2021 20.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	C.O.S.01/2021	Murali Vs Jayanthi	Mr. Sasibalan	13.04.2021	23.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	C.O.S.02/2021	Rajaram Vs 1. union of Indian rep. by union territory of Pondicherry. 2. The Director, Directorate of Health and family and health services. 3. The Director, Directorate of accounts and Treassuries Govt of puducherry. 4. Justice I.P. Vasisth, Judge retld.,	Mr. G.R Thangarassou	01.06.2021	13.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	C.O.S.03/2021	1. Dharmalingam 2. Kothanayagi 3. Malathy Vs Tejas Network	Mr. K.Palaniappan	26.08.2021	06.12.2021 15.12.2021 17.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.o.p.61/2016	1) Rajarajan 2) Gomathy Rajarajan Vs India Infoline Finance Ltd	Mr. D. Sukumar Vs Mr. R. Soupramanian	21.06.2016	13.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.o.p.91/2016	M/s. Pondicherry Port Ltd., Rep. by its Authorised Vs 1) The Secretary (Port), Govt. of Puducherry 2) Justice D.P. Wadhwa, Judge Retd., Supreme Court of India 3) Justice Doraiswamy Raju, Judge Retd., Supreme Court of India 4) Justice I.P. Vasishth, Judge Retd.,	Mr. Maruthupandian Vs Mr. Vinothkumar	20.10.2016	06.12.2021 20.12.2021 26.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.op.17/2017	1) Sethuraman 2) Vasantha Vs Indo Asia Finance Ltd., Chennai	Mr. K. Ravikumar Vs Mr. Savariram	27.02.2017	03.12.2021 20.12.2021

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List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.o.p.18/2017	1) Sethuraman 2) Vasantha Vs Indo Asia Finance Ltd., Chennai	Mr. K. Ravikumar Vs Mr. Savariram	27.02.2017	03.12.2021 20.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.op.24/2018	Rahman Settu Vs 1) M/s. Challani Finance, Rep. by its Manager and Powe of Attorney, Kannan 2) Basheer Ahamed	Mr. Vee. Ganapathy Vs Mr.P. Luprakasam	28.03.2018	06.12.2021 21.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.O.P.02/2020	1) The Chief Secretary to Govt., Govt. of Puducherry 2) The Secretary to Government (Tourisam), 3) The Director (Tourism), Department of Tourisam 4) The Managin Director, Puducherry Tourism Development Corporation Ltd., Puducherry Vs C.K. Rajan	Mr.M. Nakkeeran Vs Mr. D. Soundararajan	04.02.2020	03.12.2021 21.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.O.P.16/2020	The Union of India, Rep. by the executive engineer, Buildings & Roads(Central) Division, Public Works department, Government of Puducherry Vs Thiru. Kannan	Mr. M. Nakkeeran Vs Mr. D. Soundararajan	16.03.2020	17.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.O.P.19/2021	1. S. Dhayalan 2. D. Kavitha Vs M/s. Shriram City Union Finance ltds., pondicherry	Mr. D. Sukumaran Vs Mr. Tamil Selvan	08.06.2020	07.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.O.P.25/2020	Rajesh Jain Vs 1.M/s. Kotak Mahindra bank ltds., 2. Rekha Jain	Mr. Vimal Vs Mr. Mohan Ilayaraja Mrs. Sevanthi	04.09.2020	02.12.2021 15.12.2021 22.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.O.P.53/2020	1.The Union of India, Rep. by the Chief Secretary , Govt of Puducherry. 2.The Chief engineer, PWD. Govt of puducherry. 3. The Superintending Engineer, Irrigation Division, PWD, Govt., of Puducherry. 4. The Executive Engineer, Irrigation Division, PWD, govt.,of Puducherry. Pet.1 to 3 rep. by 4th Petutioner. Vs M/s. T.K. Constructions, Rep. by its proprietor T. Kannappan.	Mr. G.P Vs Mr. D. Soundararajan	15.12.2020	02.12.2021 15.12.2021 22.12.2021

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List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar. OP 18/2021	1) Babu 2) Geetha Vs 1) M/s. HDB Financial Services Ltd., Rep. by its M.D., Ramesh	Mr. A. Latchoumicandane	05.03.2021	23.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.O.P.23/2021	1. Raji 2. Maheswari 3. Subburayan Vs M/s. Equitas Small Finance Bank Ltd.,	Mr. A. Latchoumicandane	12.03.2021	22.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.O.P.27/2021	1. Alavandhar 2. Rajalakshmi Vs M/s. Shriram Chits TN(P) ltd., Rep., by its Foreman Murugesan	Mr. R. Parveen Kumar	17.03.2021	03.12.2021 22.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.O.P.28/2021	1. Alavandhar 2. Rajalakshmi Vs Dhanalakshmi Srinivasan., Rep., by its Foreman	Mr. R. Parveen Kumar	17.03.2021	07.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.O.P.29/2021	Rajalakshmi Vs Dhanalakshmi Srinivasan., Rep., by its Foreman	Mr. R. Parveen Kumar	17.03.2021	07.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.O.P.40/2021	1. Santhi 2. Souganthy 3. Sundar Vs 1. Arulazhy Muneeswaran 2. Balasaraswathy 3. Sreenivasan	Mr. A. Kanniappan	03.07.2021	15.12.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.O.P.43/2021	1. Vajoumony Djealatchoumy 2. Kirtivarma Vs Shriram City Union	Mr. A.K. Anand	27.07.2021	03.12.2021 22.12.2021
	DISTRICT JUDGE, KARAİKAL	Puducherry	ARBOP.2/2020	K.Venkadesawaran vs Shriram City Union Finance Ltd.,	Thirumalvalavan	18.02.2020	08.12.2021
	DISTRICT JUDGE, KARAİKAL	Puducherry	EP.61/2020	Lakshmi Vilas Bank, Karaikal vs K.R.Kumaran	A.Veerapandian	14.09.2020	22.12.2021
	DISTRICT JUDGE, KARAİKAL	Puducherry	COS.1/21	Union Bank of India Karaikal formerly corporation bank. Karaikal rep by its Branch Manager Vs Karai Labs rep by its proprietor Shaik Ibrahim	Habeed Mohamed	08.02.2021	06.12.2021
	DISTRICT JUDGE,	Puducherry	COS.3/21	Mr. Deivassagayame Jonathan Francois Vs Bharathi	M.Vaikunth	23.03.2021	17.12.2021

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List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	KARAIKAL						
	DISTRICT JUDGE, KARAIKAL	Puducherry	COS.5/21	Corporation Bank, Karaikal Rep. by its Branch Manager Vs Selvaganapathy	S.Krishnavelu	14.07.2021	01.12.2021
	DISTRICT JUDGE, KARAIKAL	Puducherry	COS.6/21	corporation Bank, karaikal Rep by its Branch Manager Vs M.Saroja	S.Krishnavelu	14.07.2021	17.12.2021
	DISTRICT JUDGE, KARAIKAL	Puducherry	COS.7/21	Tamil Nadu Mercantile Bank, karaikal Rep by its Branch Manager Vs R. Louis Faster	Krishnavelu	14.07.2021	23.12.2021
	DISTRICT JUDGE, KARAIKAL	Puducherry	COS.9/21	Union Bank of India Karaikal Rep. by its Branch Manager Vs Periyasamy	S. Selvaganapathy	20.09.2021	14.12.2021
	DISTRICT JUDGE, KARAIKAL	Puducherry	COS.10/21	Union Bank of India, Karaikal rep. by its Branch Manager Vs Karuppiah @ Chidambaram	S. Selvaganapathy	09.11.2021	14.12.2021
	DISTRICT JUDGE, KARAIKAL	Puducherry	COS.11/21	Selvam Vs Ajesh Ram	A.Veerapandian	01.10.2021	17.12.2021
	DISTRICT JUDGE, KARAIKAL	Puducherry	COS.12/21	Union Bank of India Karaikal rep. by its Branch Manager Vs Kavitha	S. Selvaganapathy	18.11.2021	17.12.2021
	DISTRICT JUDGE, KARAIKAL	Puducherry	ARBOP.04 /18	Pandian Vs Shri Ram City Union Finance Company Ltd rep. by its Branch Manager	S. Selvaganapathy	07.09.2018	23.12.2021
	DISTRICT JUDGE, KARAIKAL	Puducherry	ARBOP.07 /21	P.R.N. Thirumurugan Vs M/s. Shriram City Union Finance Ltd	Habeed Mohamed	31.03.2021	23.12.2021

Form 6

Contested commercial cases disposed during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
10	Principal District Court, Karur	Karur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	The Principal District Judge	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
15	District Court Udhagamandalam, Nilgiris	Nilgiris	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukkottai	OS 44/2021	Canara Bank Thirumayam Vs Sangili	S. Dhanan jaya	02.03.2021	-	6.10.2021	21.12.2021	Contested	-	-	O7R1

Form 6

Contested commercial cases disposed during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
					Ramachandran								
	The Principal District Court	Pudukkottai	OS 36/2021	Canara Bank Thirumayam Vs U.Palanichamy	M.Veerappan	1.03.2021	-	4.10.2021	9.12.2021	Contested	-	-	O7R1
	The Principal District Court	Pudukkottai	OS 45/2021	UCO Bank VS Palanisamy and one another	S.M.Kumar	02.03.2021	-	5.10.2021	21.12.2021	Contested	-	-	O7R1
	The Principal District Court	Pudukkottai	OS 86/2021	Canara Bank Thirumayam Vs A.Murugesan	S. Dhanan jaya Ramachandran	05.04.2021	-	21.10.2021	03.12.2021	Contested	-	-	O7R1
	The Principal District Court	Pudukkottai	OS 91/2021	Canara Bank Thirumayam VS Sivakumar	S. Dhanan jaya Ramachandran	05.04.2021	-	17.9.2021	21.12.2021	Contested	-	-	O7R1
	The Principal District Court	Pudukkottai	OS 101/2021	Canara Bank Thirumayam Vs Francis Xavier	S. Dhanan jaya Ramachandran	09.04.2021		9.11.2021	1.12.2021	Contested	-	-	O7R1
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem	Salem	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivaganga	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court, Thanjavur	Thanjavur	OS.88/2020	Bank of India Vs R.Keerthika	R.Ganesan	18.08.20	-	20.12.21	489	DFD	-	-	Sec.22 of TNCF Act
	Prl. District Court, Thanjavur	Thanjavur	OS.166/2020	City Union Bank Vs Thangathurai	Gugave ngatesan	01.12.20	-	23.12.21	387	SOC	-	-	Sec.22 of TNCF

**SUBORDINATE COURTS
DECEMBER 2021
FORM 7**

Form 7						
Summary of Commercial Cases during the month of DECEMBER 2021						
Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Principal District Court	Ariyalur	0	0	0	0
		Ariyalur Total	0	0	0	0
2	Principal City Civil Court	Chennai	27	5	0	32
		Chennai Total	27	5	0	32
3	Prl. District Court, CBE.	Coimbatore	249	21	2	268
	I Addl. District Court, CBE	Coimbatore	10	0	0	10
	III Addl. Dist. Court, CBE	Coimbatore	23	0	0	23
	IV Addl. Dist. Court, CBE	Coimbatore	29	0	0	29
	V Addl. Dist. Court, CBE	Coimbatore	34	0	0	34
	PSJ Court, CBE	Coimbatore	113	12	1	124
	I ASJ Court, CBE	Coimbatore	123	0	2	121
	II ASJ Court, CBE	Coimbatore	59	0	0	59
	III ASJ Court, CBE	Coimbatore	54	0	0	54
	IV ASJ Court, CBE	Coimbatore	62	7	0	69
	Sub Court, Pollachi	Coimbatore	68	2	4	66
		Coimbatore Total	824	42	9	857
4	Principal District and Sessions Court, Cuddalore	Cuddalore	8	0	0	8
		Cuddalore Total	8	0	0	8
5	Principal District Court, Dharmapuri.	Dharmapuri	5	0	0	5
	Additional District Court, Dharmapuri	Dharmapuri	1	0	0	1
		Dharmapuri Total	6	0	0	6
6	Principal District Court, Dindigul.	Dindigul	116	2	2	116
		Dindigul Total	116	2	2	116
7	Principal District Court, Erode	Erode	38	0	0	38
	I Additional District Court, Erode	Erode	1	0	0	1
	Principal Subordinate Court, Erode	Erode	20	0	2	18
	I Additional Subordinate Court, Erode	Erode	19	0	0	19
	II Additional Subordinate Court, Erode	Erode	15	0	1	14
	Principal District Munsif Court, Erode	Erode	11	0	3	8
	I Additional District Munsif Court, Erode	Erode	7	0	1	6
	II Additional District Munsif Court, Erode	Erode	1	0	0	1
		Erode Total	112	0	7	105
8	Principal District Court, Chengalpattu	Kancheepuram	57	2	0	59
		Kancheepuram Total	57	2	0	59
9	Principal District Court, Nagercoil	Kanniyakumari	58	3	1	60
		Kanniyakumari Total	58	3	1	60
10	Principal District Court, Karur	Karur	6	0	0	6

Form 7

Summary of Commercial Cases during the month of DECEMBER 2021

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
		Karur Total	6	0	0	6
11	Principal District Court, Krishnagiri	Krishnagiri	5	10	0	15
	Additional District Court, Hosur.	Krishnagiri	35	0	0	35
		Krishnagiri Total	40	10	0	50
12	Prl. Dist. & Sessions Court	Madurai	89	2	6	85
	I Addl. Dist. & Sessions Court	Madurai	1	0	0	1
	I Addl. Sub Court	Madurai	2	0	0	2
	II Addl. Sub Court	Madurai	2	0	0	2
		Madurai Total	94	2	6	90
13	Principal District Court, Nagapattinam	Nagapattinam	1	0	0	1
	Additional District Court, Mayiladuthurai.	Nagapattinam	0	1	0	1
		Nagapattinam Total	1	1	0	2
14	The Principal District Judge	Namakkal	79	4	4	79
		Namakkal Total	79	4	4	79
15	District Court Udhagamandalam, Nilgiris	Nilgiris	2	0	0	2
		Nilgiris Total	2	0	0	2
16	Principal District Court	Perambalur	0	0	0	0
		Perambalur Total	0	0	0	0
17	The Principal District Court	Pudukottai	83	4	8	79
		Pudukottai Total	83	4	8	79
18	Principal District Court	Ramanathapuram	2	1	1	2
		Ramanathapuram Total	2	1	1	2
19	Principal District Court, Salem	Salem	111	25	7	129
		Salem Total	111	25	7	129
20	Principal District and Sessions Court	Sivaganga	0	0	0	0
		Sivaganga Total	0	0	0	0
21	Prl. District Court, Thanjavur	Thanjavur	118	4	2	120
	III Additional District Judge, Pattukkottai.	Thanjavur	2	0	0	2
		Thanjavur Total	120	4	2	122
22	Principal District Court, Theni *	Theni	5	0	0	5
		Theni Total	5	0	0	5
23	Principal District Court, Thoothukudi	Thoothukudi	53	2	1	54
		Thoothukudi Total	53	2	1	54
24	Principal District Court	Tiruchirappalli	25	0	0	25
	I Additional Sub Court, Trichy	Tiruchirappalli	8	0	1	7
	II Additional Sub Court, Trichy	Tiruchirappalli	7	0	0	7
	IV Additional Sub Court, Trichy	Tiruchirappalli	7	0	0	7
		Tiruchirappalli Total	47	0	1	46
25	Principal District Court	Tirunelveli	14	1	0	15
		Tirunelveli Total	14	1	0	15
26	Principal District Court, Tiruppur	Tiruppur	58	4	1	61
	I Additional District Court, Tiruppur	Tiruppur	52	0	0	52

Form 7

Summary of Commercial Cases during the month of DECEMBER 2021

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
	II Additional District Court, Tiruppur	Tiruppur	21	0	0	21
	Principal Sub Court, Tiruppur	Tiruppur	95	0	0	95
	Additional Sub Court, Tiruppur	Tiruppur	74	0	0	74
	Sub Court, Udumalpet	Tiruppur	8	0	0	8
	Sub Court, Avinashi	Tiruppur	13	0	0	13
		Tiruppur Total	321	4	1	324
27	Principal District Court, Tiruvallur	Tiruvallur	95	14	0	109
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	12	0	0	12
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	12	0	0	12
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	4	0	0	4
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	4	0	0	4
	The Sub Court, Tiruvallur.	Tiruvallur	23	0	0	23
	The Sub Court, Poonamallee.	Tiruvallur	1	0	0	1
	The Sub Court, Tiruttani.	Tiruvallur	68	0	0	68
		Tiruvallur Total	219	14	0	233
28	Principal District Court, Tiruvannamalai	Tiruvannamalai	24	1	0	25
		Tiruvannamalai Total	24	1	0	25
29	Principal District Court	Tiruvarur	8	0	0	8
		Tiruvarur Total	8	0	0	8
30	Principal District Court, Vellore	Vellore	24	0	0	24
	II Additional District Court, Ranipet	Vellore	2	0	0	2
		Vellore Total	26	0	0	26
31	Principal District Court	Villupuram	1	1	0	2
		Villupuram Total	1	1	0	2
32	Principal District Court, Srivilliputtur	Virudhunagar	50	9	1	58
	Sub Court, Sivakasi	Virudhunagar	43	0	2	41
		Virudhunagar Total	93	9	3	99
		Tamil Nadu Total	2557	137	53	2641
33	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	26	0	0	26
	DISTRICT JUDGE, KARAIKAL	Puducherry	32	1	1	32
		Puducherry Total	58	1	1	58
		Grand Total	2615	138	54	2699

Note:

Theni : * The O.S.231/2021 was over looked and was not considered as Commercial Cases. Hence, this case is now included in the opening balance of Decemeber 2021.